

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : K N Vijaykumar
Vs
Indian Bank

MAIN PETITION NUMBER : CP(IB)/39/CHE/2024
(IA/MA) APPLICATION NUMBERS

IA/858(CHE)/2024

ORDER

Present: None for Applicant/IRP.

This application has been filed to take on record the report of the IRP recommending IRP of the guarantor.

The petition is stated to be listed on 30.04.2024.

List this application with the main petition on **30.04.2024**.

The Applicant is directed to serve copy of the report on the parties.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**